

Nadu), Dr. Sasmit Patra (Odisha), Dr. Fauzia Khan (Maharashtra), Shri Niranjana Bishi (Odisha), Dr. Fauzia Khan (Maharashtra), Ms. Dola Sen (West Bengal), Shri M. Mohamed Abdulla (Tamil Nadu), Dr. John Brittas (Kerala) and Shri A. A. Rahim (Kerala).

Now, Shri P. Wilson — Demand to address the anomalies existing in the Reservation Roster System.

Demand to address the anomalies existing in the Reservation Roster System

SHRI P. WILSON (Tamil Nadu): Hon. Deputy Chairman, Sir, I thank you for giving me the opportunity to raise this important matter. There is deliberate tinkering of the Department of Personnel and Training's Roster System applied in reservation and used in public employment with the Union Government and its agencies. This manipulation has systematically deprived the Scheduled Castes, Scheduled Tribes and Other Backward Classes (OBCs) of their rightful representation in the public employment and also to head the Government organizations. Reservation was introduced as an instrument of social justice to ensure fair representation for historically marginalized communities and Reservation Roster is a crucial component in implementing this policy. However, the Reservation Roster, as outlined in the Department of Personnel and Training's Office Memorandum of 2.7.1997 is fundamentally flawed. The issues continued with the subsequent Memorandum dated January 31st, 2019. These anomalies have resulted in the wrongful excess allocation of posts to unreserved candidates at the expense of the reserved candidates.

For example, according to the DoPT's Office Memorandum of 2019, in the 13-point Model Roster, 9 out of the 13 posts, including one EWS, are assigned to unreserved candidates instead of the rightful six, an unjust gain of 3 additional posts. In Departments or organizations with only two sanctioned posts, both positions are assigned to unreserved candidates completely eliminating representation for the reserved candidates. In cadre strength of 6, 5 positions are allocated to unreserved candidates instead of appropriate 3. In small cadres with less than 10 posts, what is the position? Seventy per cent of posts in a cadre of 10 are assigned to the unreserved candidates instead of the correct 50.5 per cent. 83 per cent of posts in a cadre of 6 are assigned to the unreserved candidates instead of the correct 50.5 per cent. 100 per cent of posts in a cadre of 3 are assigned to the unreserved candidates completely eliminating the reservation. The data furnished by me is not mere statistical discrepancy. There is systematic efforts to eliminate reserved candidates

and favour unreserved candidates, which constitute a direct violation of the constitutional mandate of social justice.

The first Roster Point, which carries significant importance, has been exclusively assigned to unreserved candidates across all Government institutions leading to a deliberate distortion that ensures SC, ST and OBC candidates are denied fair representation in Group A and B posts. Sir, to perpetuate an error is a sin, but to correct it is an administrative duty. The existing Roster system represents a structured disruption designed to suppress the rightful opportunities of marginalized communities, preventing them from entering mainstream positions such as the heads of the organizations and Secretaries of the departments. This constitutes a constitutional betrayal and an ongoing injustice that has persisted for decades. I urge the hon. Prime Minister of India and the hon. Minister of State for Personnel, Public Grievances and Pensions to take immediate action to end this rigged reservation system and form a High-Level Committee with a retired Supreme Court judge from the disadvantages community. ...(*Time - bell rings*)...

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shri P. Wilson : Shrimati Sonia Gandhi (Rajasthan), Shri M. Shanmugam (Tamil Nadu), Shri Jose K. Mani (Kerala), Dr. Fauzia Khan (Maharashtra), Shri Haris Beeran (Kerala), Ms. Dola Sen (West Bengal), Prof. Manoj Kumar Jha (Bihar), Shri A. A. Rahim (Kerala), Shri Mallikarjun Kharge (Karnataka), Shri Sanjay Singh (National Capital Territory of Delhi), Shri M. Mohamed Abdulla (Tamil Nadu), Dr. John Brittas (Kerala), Shri Neeraj Dangi (Rajasthan), Dr. Sasmit Patra (Odisha), Shri R. Girirajan (Tamil Nadu), Shri Niranjana Bishi (Odisha), Smt. Jebi Mather Hisham (Kerala), Shri Tiruchi Siva (Tamil Nadu) and Shri Golla Baburao, (Andhra Pradesh).

Now, Dr. Sangeeta Balwant — Demand to establish CSD Military Canteen & ECHS Centre in Gazipur District of Uttar Pradesh.

Demand to establish a CSD Military Canteen and an ECHS Centre in the Gazipur district of Uttar Pradesh

डा. संगीता बलवन्त (उत्तर प्रदेश) : माननीय उपसभापति महोदय जी, आपने मुझे उत्तर प्रदेश के मेरे गृह जनपद गाजीपुर के सैनिकों से जुड़े एक महत्वपूर्ण विषय पर बोलने का सुअवसर दिया, इसके लिए आपका बहुत-बहुत धन्यवाद। माननीय उपसभापति महोदय, हमारा जनपद गाजीपुर वीरों की धरती के नाम से जाना जाता है। यहां पर परमवीर चक्र विजेता वीर अब्दुल हमीद, महावीर चक्र विजेता राम उग्रह पांडेय, डॉ. शिवपूजन राय, कमलेश सिंह, हरेन्द्र यादव, मोहम्मद